

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 11/07/2016

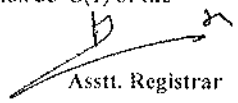
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70385-70390/2016-EX|DB| dated 28/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 E/MISC/70096- 70101/2016	E/51895- 51900/2014	Commissioner of Customs, Central Excise and Service Tax-Allahabad 38...M G MARG... CIVIL LINES, ALLAHABAD, UTTAR PRADESH 211001

	Name and Address of Respondent
2	SRI NATH TRADERS 17-SAKET NAGAR, LACHCHIPUR,, GORAKHPUR ,UTTAR PRADESH
3	SRI GANESH TRADERS 18-SAKET NAGAR, LACHCHIPUR,, GORAKHPUR ,UTTAR PRADESH
4	SHRI AKHILESH KUMAR AGARWAL 18-SAKET NAGAR, LACHCHIPUR,, GORAKHPUR ,UTTAR PRADESH
5	SMT SUMAN AGARWAL 17-SAKET, LACHCHIPUR,, GORAKHPUR ,UTTAR PRADESH

DURGA INDUSTRIES
E-45, INDUSTRIAL AREA,,
GORAKHPUR
UTTAR PRADESH

7

SHRI AMBRISH KUMAR AGARWAL
17-SAKET NAGAR,
LACHCHIPUR, GORAKHPUR
UTTAR PRADESH

Other Appellants and Respondents as per Annexure

Copy To

Advocate(s) / Consultant(s):

8 Bar Association, CESTAT, Allahabad

9 Director Publications, Customs, Excise. I.P. Estate, Delhi

10 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

11 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

12 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

13 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

14 EAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

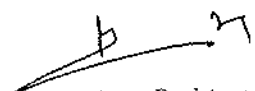
15 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

16 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

17 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

18 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

19 C.D.R. 20 Office Copy 21 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH : ALLAHABAD

COURT No. I

E/Misc/70096, 70097, 70098, 70099, 70100 & 70101/2016

APPEAL Nos.E/51895, 51896, 51897, 51898, 51899 & 51900/14[DB]

(Arising out of Order-in-Appeal No. 66, 67, 68, 69, 70 & 71/CE/ALLD/2013 dated 31/12/2013 passed by Commissioner of Central Excise & Customs (Appeals), Allahabad)

For approval and signature:

Hon'ble Mr. Anil Choudhary, Member (Judicial)
and

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

Commissioner of Customs, C.E. & S.T., Allahabad

Appellant

Vs.

Durga Industries,

Sri Nath Traders,

Sri Ganesh Traders,

Shri Akhilesh Kumar Agarwal,

Shri Ambrish Kumar Agarwal &

Smt Suman Agarwal

Respondents

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR)

None,

for Appellant
for Respondents

CORAM:**Hon'ble Mr. Anil Choudhary, Member (Judicial)****Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)**

Date of Hearing : 28/06/2016
 Date of Decision : 28/06/2016

FINAL ORDER NO. 70385-70390/2015**Per: Anil Choudhary**

Heard the learned A.R. for Revenue. Appeals are disposed off as withdrawn under the litigation policy, as prayed in Miscellaneous Applications Nos. E/Misc/70096, 70097, 70098, 70099, 70100 & 70101/2016, without entering into merits of the cases. M.A. stands disposed off.

(Dictated in Court)

(Signature)
(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)

(Signature)
(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

akp

प्रमाणित प्रतिलिपि / Certified True Copy

(Signature) 14.7
 सहायक पंजीकार / Asstt. Registrar
 सीमा शुल्क, उत्तराखण्ड एवं रोड वॉ
 ऑफिस अधिकारी / (C.E.S.T.A.T.)
 38, एम. जी. मार्ग, एलाहाबाद-211001
 38, M. G. MARG, ALAHAABAD-211001